OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following Sr. PAs/PAs are hereby detained and directed to report in the Office of CDLSA, Room No. 287, THC, Delhi sharp at 09:30 a.m. for National Lok Adalat on 14.05.2022 (Second Saturday) at Tis Hazari Courts, Delhi:-

SI. No.	Name of the Official	Place of Posting
1.	Sh. Deepak Kumar S/o Sh. Radhey Shyam EC: 13871961	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.
2.	Ms. Prarthna Pandey D/o Raja Bhaiya Pandey	PA in the Office Pool, Central District, Tis Hazari Courts Delhi.
3.	Sh. Anubhav Tripathi, S/o-Sh. Naveen Tripathi,	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi
4.	Sh. Amit Kumar S/o Sh. Rajender Kumar	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi
5.	Sh. Kuljeet Singh S/o Sh. Jaswant Singh EC: 13557	PA in the court of Sh. Lovleen, PO-MACT-02, Central District, Tis Hazari Courts, Delhi

Note: Non-compliance of the order/immediately proceeding on leave shall be considered deliberate insubordination and the Officials shall be placed under suspension and disciplinary action shall be taken against the officials, as per rules

(GIRISH KATHPALIA)

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)

Dated, Delhi the

357-03-719 /Admn-1/P&T/HQs/2022

Copy forwarded for information and necessary action to:-

- 1. The Ld. Member Secretary, Delhi State Legal Services Authority, Patiala House Courts, New Delhi.
- The Secretary, DLSA (Central), Tis Hazari Courts, Delhi.
- The Officer In-charge, Accounts Branch (Central), Tis Hazari Courts, Delhi.
- 4. The Administrative Officer (Judl.), Administration Branch-1 / Computer Branch, Central, Tis Hazari Courts, Delhi.
- The Personal Office of the undersigned.
- The Officer/Officials concerned.
- The Dealing Assistant, Layers Seat, Computer Branch, Central, THC, Delhi.
- 8. The PRO/APRO, Tis Hazari Courts, Delhi.
- 9. The Web-site Committee, Tis Hazari Courts, Delhi.

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) DELHI